

61. Bandish
62. Mang Bharo Sajna
63. Chemmen Laharen
64. Judaai
65. Morcha
66. Miss Tufan Mail
67. Baba Tarak Nath
68. Cobra.

(2) Names of the Hindi feature films granted 'A' Certificates—during July-December, 1980.

1. Phir Vahi Raat
2. Oh Bewafaa
3. Gahrayee
4. Jaise Tu Qubool Kar Le
5. Insaaf Ka Tarazu
6. Sweety
7. Karam
8. Chakra
9. Guest House
10. Daisy
11. Prem Aur Vasna
12. Prati Shodh.

Eighth International Film Festival

54. SHRI K. T. KOSALRAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total expenditure on the Eighth International Film Festival of India held in New Delhi;

(b) the quantum of business that has been transacted so far as Indian Films are concerned; and

(c) whether it is a fact that the Theatres in New Delhi were not given advance intimation about the films to be exhibited, which resulted in violence in many theatres of New Delhi and if so, the reasons for the failure to do so?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD BEN JOSHI): (a) the accounts are

in the process of finalisation but approximately the expenditure is going to be between Rs. 50 to 55 lakhs;

(b) Sale of Indian films worth Rs. 74 lakhs has been reported by Right-holders. In addition, Video Cassettes of Indian Films for Rs. 100 lakhs are reported to have been sold.

(c) No, Sir. The names of films and screening programme were published in local papers and at the theatre premises itself well in advance. The advertisement about the screening programme of the first week appeared in newspapers on 26-12-1980 and that for the second week on 30-12-1980.

Representation from Umred Taluq Berojgar Yuvak Sanghatna for Employment by W.C.L.

55. SHRI SURYA NARAIN SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether Government have received any representation from "Umred Taluq Berojgar Yuvak Sanghatna Umred District, Nagpur;

(b) if so, the main points;

(c) whether it is one of their demand that in the Umred coal mines local people have not been given employment by Western Coalfields Limited; and

(d) if so, the steps being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir.

(b) to (d) Question does not arise.

Preference to Hydel Projects than Thermal or Nuclear Projects

56. SHRI XAVIER ARAKAL: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government plan to expand the hydel

projects rather than the thermal or nuclear projects in India;

(b) do Government propose to spell out their priority; and

(c) the respective allotment of amounts and their utilization in hydro and thermal or nuclear projects from 1978 to 1980 onwards?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a): The working Group on Power set-up by the Planning Commission in May 1980 in connection with the formulation of sixth Five Year Plan had recommended a programme for power development for the period 1980—85 and drawn up a broad perspective programme for the period 1985—90. The Working Group had emphasised importance of accelerated hydro development and recommended higher priority to hydro projects. The Working Group envisaged a programme of addition of 20,063 MWs of generating capacity during the 6th Plan with contribution of 5115 MWs from hydro schemes. The Working Group had also indicated that a capacity addition of about 28000 MWs would be needed during the 7th Plan period 1985—90 to meet the growing demands for power and recommended maximum feasible hydro development to be included in this perspective and envisaged a possible contribution of about 15,000 MWs from hydro plants.

(b) The Sixth Five Year Plan 1980—85 has not yet been finalised. Precise targets of addition in generating capacity in 1980—85 and the perspective for 1985—90 and the precise role of the hydro will be known after the sixth Plan is released.

(c) Information is being collected and will be laid on the Table of the House.

Acquiring Latest Coalmines Technology and Machinery from Abroad.

57. SHRI TARIQ ANWAR: Will the Minister of ENERGY be pleased to state:

(a) whether the technology used in the coal mines has become out-dated and obsolete;

(b) whether Government intend to acquire the latest know-how from abroad and the machineries as well; and

(c) if the answer of the above is in affirmative, what steps Government are taking to up-to-date the coal mine technology and what time will it take to import the technology and machineries?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) In a large number of mines there is need to increase the level of mechanisation for improved productivity.

(b) Foreign technology and machines for mining are being acquired only in cases where the expertise available within the country is inadequate.

(c) Assistance is being obtained from a number of countries including USSR, UK, Poland and France to introduce modern technology in Indian Coal Mines. Machinery is imported as and when required in the mines.

Elections to vacant seats in Lok Sabha

58. SHRI AMAR ROYPRADHAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have taken any decision regarding the time of holding the elections of vacant seats in Lok Sabha; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) No, Sir.